

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-46/2016  
in  
OA-3424/2015**

**New Delhi this the 27<sup>th</sup> day of May, 2016.**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri R.R. Gautam, (Retd. IRS),  
s/o Late Sh. A.L. Gautam aged about 77 years,  
R/O Flat No. 2369, Sector-D, Pocket-2, Vasant Kunj,  
New Delhi-110070. ... Petitioner  
(By Advocate : Sh. B.K. Berera)

Versus

1. Sh. Devendra Chaudhary,  
Secretary,  
Ministry of Personnel, P.G & Pension,  
Department of Pensions & Pensioner Welfare,  
Lok Nayak Bhawan,  
New Delhi-110003.
2. Sh. Ratan P. Watal,  
Dept. Of Expenditure,  
Ministry of Finance,  
North Block, New Delhi-110001. ... Respondents  
(By Advocate : Sh. Rajesh Katyal)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

When this matter was taken up for hearing, learned counsel for the respondents, Shri Rajesh Katyal, while producing the status report along with Office Memorandum dated 06.04.2016 submits that they have fully complied with the orders of this Tribunal and accordingly, passed a speaking order.

2. In the circumstances and in view of the substantial compliance of the order of this Tribunal, nothing survives in the CP and

accordingly, the same is closed. Notices issued to the respondents are discharged. However, the petitioner is at liberty to question the order now passed, if he is still having any grievance against the same, in accordance with law. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/ns/